

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/82(KB)2019
IA(I.B.C)/895(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	RAHUL CARBON COMMERCIALS PRIVATE LIMITED VS KOHINOOR STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Ishita Srivastava, Adv.] For Applicants

Ms. Shweta Dubey, Adv.

Ms. Ishita Srivastava, Adv.

Mr. Joy Saha, Sr. Adv.] For Rane Asset in IA(I.B.C)/895(KB)2024

Mr. Rahul Auddy, Adv.

Mr. Aditya Gooptu, Adv.

Mr. Akash Sharma, Adv.] For JBVNL

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/895(KB)2024**
 - a) Ld. Counsel Mr. Rahul Auddy has accepted notice and undertakes to file Reply Affidavit.
 - b) Let the Reply Affidavit be filed within a period of 7 days so that the matter can be taken up for hearing on 09.05.2024.
3. Post this matter on **09.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**